

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

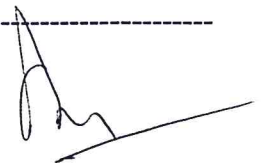
APPLICATION NUMBER :
PETITION NUMBER : CP/719/IB/2017
NAME OF THE PETITIONER(S) : AT ELECTRIC SUPPLYS
NAME OF THE RESPONDENTS : HENRY AND FARAD PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. OUIA, FCS

PCS / Authorised
Representative



ORDER

Matter is called. No representation on behalf of the Petitioner. PCS on behalf of the Corporate Debtor present. Matter is adjourned for the presence of the Petitioner. Put up on 16.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk